

14.11 hrs.

Title: Introduction of the Unorganised Workers' Insurance Bill, 2000.

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): Sir, I beg to move for leave to introduce a Bill to provide for life insurance of unorganised workers.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for life insurance of unorganised workers. "

The motion was adopted.

SHRI ANANDRAO VITHOBA ADSUL : Sir, I introduce the Bill.

*Published in the Gazette of India, Extraordinary, Part-II, Section 2, dated 25.8.2000.

...(Interruptions)

MR. CHAIRMAN: You know the rule. The rule will not permit you. This has been decided in the Business Advisory Committee.

...(Interruptions)

श्री मदन लाल खुराना (दिल्ली सदर) : सुबह हमें चेयर से प्रोटेक्शन नहीं मिला। मुझे स्पीकर साहब ने बोलने के लिए कहा और यहां हल्ला होता रहा, यहां शांति स्थापित नहीं हो पाई। आखिर 59 मैम्बर्स ने लिखकर दिया है। कहीं तो उसका जवाब दीजिए। (व्यवधान)

SHRI SURESH KURUP (KOTTAYAM): Sir, you can allow me. Please allow me to make a submission...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, you allow us after the Private Members' Business...*(Interruptions)*

MR. CHAIRMAN: Show me a rule. Please do not interrupt the proceedings of the House.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, nobody can challenge your ruling.